

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 250 of 2015**

**Dated: 26<sup>th</sup> July, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**M/s. Jaigad Power Transco Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ramanuj Kumar  
Mr. Aman Anand  
Mr. Rahul Kumar

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan  
Mr. D.V.Raghu Vamsy for R-1

**ORDER**

As per the request of Learned Counsel for the Appellant, submitting that Mr. Ramji Srinivasan, Learned Senior Advocate, is not available for arguments today, post this appeal for arguments on **30<sup>th</sup> September, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**(Justice Surendra Kumar)  
Judicial Member**

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